

[Shri T. T. Krishnamachari]

February, 1953. [Placed in Library. See No. S-15/53.]

I also beg to lay on the Table, a copy of each of the following papers, under sub-section (2) of section 16 of the Tariff Commission Act, 1951:

(i) Report of the Tariff Commission on the Reduction of Import Duty on Meta-Aminophenol used in the manufacture of Para-Aminosalicylic Acid; and

(ii) Ministry of Commerce and Industry, Resolution No. 2(1)-T.B./52, dated the 14th March, 1953.

[Placed in Library. See No. IV.R.11a (24).]

REPORT OF DAMODAR VALLEY CORPORATION

The Deputy Minister of Irrigation and Power (Shri Hathi): I beg to lay on the Table a copy of the Annual Report of the Damodar Valley Corporation, Part II, for 1950-51, under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948. [Placed in Library. See No. IV.M.4 (8).]

PEPSU BUDGET

The Minister of Finance (Shri C. D. Deshmukh): I rise to present a statement of the estimated receipts and expenditure of the Patiala and East Punjab States Union for the year 1953-54. [Placed in Library. See No. IV. O. 1(7a)]

This House is aware of the circumstances in which this Budget has to be presented to Parliament instead of to the State Legislature. The basis on which the estimates have been framed is explained in detail in the White Paper which was circulated with the Budget documents. The Budget has been framed on the existing basis of taxation and expenditure. It is difficult to say at this stage when the General Election in that State would be held and a Ministry start functioning. The Budget now presented will ensure the carrying on of the administration of the State till then. As the time available before the commencement of the new financial year is very short, I propose to invite the House to approve a Vote on Account to cover the expenditure for the first four months of the year and to pass the corresponding Appropriation Bill. As the Budget and the Demands for Grants will come up for detailed consideration of the House

at a later stage I do not propose to make a detailed speech while presenting these estimates.

SUPPLEMENTARY DEMANDS FOR GRANTS FOR 1952-53—PEPSU

The Minister of Finance (Shri C. D. Deshmukh): I present a statement showing Supplementary Demands for Grants for expenditure of the Patiala and East Punjab States Union for the year 1952-53. [Placed in Library. See No. IV. O. 1(79e).]

SUPPLEMENTARY DEMANDS FOR GRANTS FOR 1952-53

The Minister of Finance (Shri C. D. Deshmukh): I present a Supplementary Statement of Expenditure of the Central Government (excluding Railways) for the year 1952-53. [Placed in Library. See No. IV. O. 1 (72f).]

DEMANDS FOR GRANTS

DEMAND NO. 11—Ministry of Defence

DEMAND NO. 12—Defence Services, Effective—Army

DEMAND NO. 13—Defence Services, Effective—Navy

DEMAND NO. 14—Defence Services, Effective—Air Force

DEMAND NO. 15—Defence Services, Non-Effective Charges

DEMAND NO. 16—Miscellaneous Expenditure under the Ministry of Defence

DEMAND NO. 114—Defence Capital Outlay

Mr. Deputy-Speaker: The House will now proceed with the further discussion and voting on Demands Nos. 11, 12, 13, 14, 15, 16 and 114 for Grants under the control of the Ministry of Defence, moved on the 24th March, 1953.

Shri Frank Anthony (Nominated—Anglo-Indians): May I make a request to the Leader of the House? We have got just half an hour for the Defence discussion. It is rather an important subject. Would he therefore consider keeping over his reply till tomorrow? There is only half an hour left, because many things have been squeezed in today.